

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319
Appeal No - 180/252/ND/2020

IN THE MATTER OF:

Amit Bawa
Vs
ROC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 27.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ankit Sharma

For the Respondent : Mr. M Yadhubhushana Rao, Ld. ARoC, Adv. Deepak, Adv. Vipul

ORDER

Ld. ARoC has put in appearance and seeks time to file reply/report.

Ld. Counsel for Appellant has put in appearance and submitted that he wanted to file Income Tax Return for the Assessment year 2015-2016, 2016-2017, 2017-2018 & 2018-2019; for that he needs password for the PAN **AABCO2770M.**

Ld. Counsel for Income Tax Department seeks instruction from the AO concerned and also file their reply/report.

Ld. Counsel for Income Tax Department is directed to verify the reason whether there is any difficulty in providing the password to appellant to file their return or not. List the case on **19.03.2020.**

Sd/-
(K.K. VOHRA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)